

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

D.A.NO.1845/96

Hon'ble Shri A.V.Haridasan, Vice-Chairman(J)
Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this 30th day of August, 1996

Hari Prasad Verma
s/o Shri Babu Lal Verma
r/o H.No.5-54, Pandav Nagar
DELHI.

... Applicant

(By Shri S.L.Pal, Advocate)

Vs.

1. The Chief Secretary
Govt. of N.C.T. of Delhi
Old Secretariat
DELHI.

2. The Principal
Delhi College of Engineering
Kashmere Gate
DELHI.

3. Head of Department of Mechanical
Engineering
Delhi College of Engineering
Kashmere Gate
DELHI.

4. The Administrative Officer
Delhi College of Engineering
Kashmere Gate
Delhi.

... Respondents

O.R.D.E.R.(Oral)

Hon'ble Shri A.V.Haridasan, Vice-Chairman(J)

Heard the learned counsel for the applicant and
perused the application.

2. This application has been filed by the applicant
aggrieved by the fact that he was over-looked in the matter
of promotion on 05.09.1975 while his juniors were promoted.
Therefore, he has prayed that the promotion with retrospective
effect may be given to him also. Secondly, he is aggrieved

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by the fact that he has not been given selection grade w.e.f. 19.7.1976 after completion of 12 years. His grievance arose on 19.7.1976 and he has filed this application after two decades. As both the grievances of the applicant have arisen much more than three years before the commencement of the Administrative Tribunals Act, 1985, this Tribunal has no jurisdiction to entertain this application in regard to those grievances. Hence, we do not find any reason to admit this application, and, therefore, the Original Application is rejected under Section 19(3) of the Administrative Tribunals Act, 1985.

R.K. Ahuja
(R.K. AHOOJA)
MEMBER (A)

(A.V. Haridasan)
VICE-CHAIRMAN (J)

/RAO/